

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th SEPTEMBER, 2023, 10:30 A.M.

CP (IB) No. 249/CB/2020, IA (IB) No. 196/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Hariom Rice Mills Pvt. Ltd.
Under Section	10 IBC

For Petitioner (s)

Ms. Akanksha Nehra, Liq.

For Respondent (s)

:

ORDER

IA (IB) No. 196/CB/2023:

Ld. counsel Ms. Akanksha Nehra appears for the Liquidator. She represents that she has already uploaded the brief submission of the case but it is not reflected in the e-portal. One week time is granted to upload the same in the e-portal. List the matter on 18.09.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)